

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. TT/127/2014

Date: 27.8.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of LILO of both circuits of Tuticorin JV - Madurai 400 kV D/C (Quad) line at Tuticorin Pooling Station along with new 765 kV Pooling Station at Tuticorin (initially charged at 400 kV) including 1 x 80 MVAR, 400 kV Bus Reactor under Transmission System associated with Common System Associated with Coastal Energen Private Limited & Ind-Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area - PART-A in Southern Region.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 15.9.2014:-

- 1) Benchmark cost data as per the Commission's orders dated 27.4.2010 and 16.6.2010;
- 2) Revised Cost Estimates for Asset covered in the instant petition;
- 3) Details of costs, if any, recovered from the lowest evaluated bidder M/s Siemens on which LOA was placed on 17.1.2012, for not starting the work;
- 4) Reason for waiting 15 months to place fresh tender when the lowest evaluated bidder was not starting the work;
- 5) It is found that for the estimated cost of ₹90.44 crore, the Balance & Retention payment is of the order of ₹20.40 crore. Reason for such a high Balance & Retention cost and their details;
- 6) There is huge variation in estimated completion cost in comparison to FR cost. The details of variation in cost of different items with reasons submitted as per Form-5 is given below:

(₹ in lakh)

S. No.	Item	Variation	Reason
1	Preliminary works & land	+511.23 lakh	Compensation is as per assessment by Revenue Authorities
2	Control Room & Office Building including HVAC, Foundation for Structures, Misc. civil works	+243 lakh	Variation in cost is due to change in price levels of awarded package through competitive bidding
3	Circuit Breaker	+163.62 lakh	
4	Control , Relay & Protection Panel	+183.56 lakh	
5	Bus Bars/ Conductors /Insulators	+194.80 lakh	
6	Station Auxiliaries, Outdoor Lighting, Grounding System	+318.52 lakh	
7	Structure for Switchyard Erection	+118.72 lakh	
8	Total Sub-station Equipment	+1374 lakh	

Details of break-up of cost of Preliminary works & land compensation and documentary proof of the same may be provided.

7) Details of estimation of the cost and copy of the comparison statement /Award letter of the asset including items covered in para 6 above.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)